

ITEM NO.20

COURT NO.11

SECTION XVII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 894/2022

TWINSTAR TECHNOLOGIES LIMITED

Appellant(s)

VERSUS

BANK OF MAHARASHTRA & ORS.

Respondent(s)

IA No. 129193/2023 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 15778/2022 - EX-PARTE STAY
IA No. 129173/2023 - INTERVENTION APPLICATION
IA No. 22778/2022 - INTERVENTION APPLICATION
IA No. 17567/2022 - INTERVENTION APPLICATION
IA No. 70932/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 15932/2022 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

WITH

C.A. No. 8418/2019 (XVII)

FOR ADMISSION and IA No.168663/2019-STAY APPLICATION[FOR
DIRECTIONS]

IA No. 187796/2022 - APPLICATION FOR PERMISSION
IA No. 6854/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 175113/2019 - CLARIFICATION/DIRECTION
IA No. 168416/2022 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 168663/2019 - STAY APPLICATION

C.A. No. 512/2022 (XVII)

IA No. 87306/2022 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 13022/2022 - EX-PARTE STAY
IA No. 22773/2022 - INTERVENTION APPLICATION
IA No. 106018/2022 - INTERVENTION/IMPLEADMENT
IA No. 87304/2022 - INTERVENTION/IMPLEADMENT
IA No. 13386/2022 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

C.A. No. 509/2022 (XVII)

FOR EX-PARTE STAY ON IA 12964/2022
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
13387/2022

C.A. No. 12964/2022 - EX-PARTE STAY

C.A. No. 13387/2022 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

C.A. No. 1307/2022 (XVII)

**FOR APPLICATION FOR PERMISSION ON IA 21420/2022 FOR EXEMPTION FROM
FILING C/C OF THE IMPUGNED JUDGMENT ON IA 21442/2022
IA No. 21420/2022 - APPLICATION FOR PERMISSION
IA No. 21442/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

Date : 04-03-2025 These matters were called on for hearing today.

**CORAM : HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE MANOJ MISRA**

For Appellant(s) : Mr. Vikramjit Banerjee, A.S.G.

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Mr. Ankit Chaturvedi, Adv.**

**Mr. K K Venugopal, Sr. Adv.
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Ms. Chinmayee, Adv.
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Mr. Guru Krishna Kumar, Sr. Adv.
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Mr. Yash johri, Adv.**

For Respondent(s) : Mr. K K Venugopal, Sr. Adv.

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Mr. Sumit Attri, Adv.

M/S. Cyril Amarchand Mangaldas Aor, AOR

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Mr. Soumik Ghosal, AOR

Ms. Chinmayee, Adv.

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Mr. Ritesh Kumar Chowdhary, AOR

**UPON hearing the counsel the Court made the following
O R D E R**

List for final disposal on 19.03.2025 at 2 p.m.

**(KAPIL TANDON)
COURT MASTER (SH)**

**(NIDHI WASON)
COURT MASTER (NSH)**